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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 373/2017 in T.P. No. 212/397-398/NCLT/AHM/2017 (New)
C.P. No. 83/397-398/CLB/MB/2011 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018**

Name of the Company: Yogesh Mehra & Ors.

V/s.

Enercon GmbH & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SAURABH SODHAKAR	SR ADV	R. NO. 1	i/b. Vashind Vashi
2.	SHAKETA MADRASWALA	ADV	"	
3.	SALIL THAKORE	ADV	R.N. 3EN	
4.	Shyam Kapadia	ADV	i/b MKA & Co. Petitioner No. 1	Shyam Kapadia
5.	Rashid Boatwala	ADV		
6.	Anip Gandhi	ADV		
7.	Rahul Jain	ADV		
8.	Arjun Srinivas.	ADV	Petitioner No. 2	Rahul Jain
	i/b CYRIL MARCHAND MANGALDAS			Arjun
9.	Sahil Shah	ADV	Petitioner Nos. 3 to 7	Sahil Shah

ORDER

Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Rashid Boatwala with Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Rahul Jain present for Petitioner no.1. Learned Advocate Mr. Arjun Srinivas present for Petitioner no. 2. Learned Advocate Mr. Sahil Shah present for Petitioner no 3 to 7.

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Shaheda Madraswala present for Respondent no. 1. Learned Advocate Mr. Salil Thakore present for Respondents no. 3 and 4.

At request of both sides.

List the matter on 28.02.2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 2nd day of February, 2018.